

**Prl. District and Sessions Judge**

**Sri. N. Krishnaiah**

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under  
POCSO Act)**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 88/2020 (HBC)		Y.N.Hosakote P..S. <b>Vs</b> Prakasha	Pubic Prosecutor
2	SPL.C 97/2020 (HBC)		Sira Police Station <b>Vs</b> Shashi kumar H.	P.P.
3	SPL.C 329/2020 (HBC)		Kallambella Police station <b>Vs</b> Manjunath	Public Prosecutor
4	SPL.C 123/2018 (Fixed Date for trial)		Koratagere police station <b>Vs</b> Siddaraju	Public Prosecutor
5	SPL.C 117/2020 (Fixed Date for trial)		Sira Police Station <b>Vs</b> Shivanna	Public Prosecutor
6	SPL.C 529/2014 (EVIDENCE)		Tumkur Rural Police <b>Vs</b> Sipayi	
7	SPL.C 3/2016 (EVIDENCE)		Sira Police <b>Vs</b> Gajendra @ Gaja	Public Prosecutor
8	SPL.C 517/2018 (JUDGEMENT)		Turuvekere Police Station <b>Vs</b> Byresha	Public Prosecutor
9	SPL.C 147/2019 (EVIDENCE)		Chandrashekarapura Police Station <b>Vs</b> Ravi alias Ravi Kumar	Public Prosecutor
10	SPL.C 394/2019 (EVIDENCE)		Y N Hosakote Police Station <b>Vs</b> Madleti @ Maddileti	Public Prosecutor
11	SPL.C 396/2019 (EVIDENCE)		Sira Police Station <b>Vs</b> Narasimhamurthy	Public Prosecutor
12	SPL.C 10/2020 (EVIDENCE)		Tiptur Town Police Station <b>Vs</b> Jameer	Public Prosecutor
13	SPL.C 98/2020 (HEARING)		Chelur Police Station <b>Vs</b> Srinivasa	P.P.
14	SPL.C 118/2020 (Await Report)		Kunigal Police station <b>Vs</b> Kiran @ Kirankumar	Public Prosecutor

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	Crl.Misc. 1182/2020 (FOR OBJECTION)		Puttaraju <b>Vs</b> Kallambella Police station	C. Renukesh
16	Crl.Misc. 1190/2020 (FOR OBJECTION)		Lenish James @ Lenin <b>Vs</b> Women Police Station	Jayashankar B S
17	Crl.Misc. 1192/2020 (FOR OBJECTION)		Manjunath <b>Vs</b> Kallambella Police station	Naveen Kumar N K
18	Crl.Misc. 1196/2020 (FIRST HEARING)		Srinivasa <b>Vs</b> Kunigal Police station	Mahesh P

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 124/2018 (EVIDENCE)		Kunigal Police station <b>Vs</b> Kempegowda	Public Prosecutor
<b>Cases listed below are adjourned due to Covid 19</b>				
2	SC 6/2018 (EVIDENCE)	<b>31-12-2020</b>	New Extension Police Station <b>Vs</b> Munavar pasha	Public Prosecutor
3	CRL.R.P. 60/2020 (Call For Record) IA/1/2020	<b>31-12-2020</b>	Junjamaraiiah @ Kumar <b>Vs</b> Taluk Executive Magistrate, Gubbi	B.S.Madhusudhan

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	M.A. 16/2020 (NOTICE)	<b>18-12-2020</b>	Poornima <b>Vs</b> Govindappa	H.P.Nataraj
2	M.A. 19/2020 (ORDERS) IA/1/2020	<b>18-12-2020</b>	Nanjappa <b>Vs</b> Rudranamma	S.Natesh
3	Civil Misc. 41/2020 (NOTICE)	<b>19-12-2020</b>	Special Land Acquisition officer <b>Vs</b> E.Siddalingaiah	Henjarappa.H
4	Civil Misc. 42/2020 (NOTICE)	<b>19-12-2020</b>	Special Land Acquisition officer <b>Vs</b> Mallakka	Henjarappa.H
5	Civil Misc. 43/2020 (NOTICE)	<b>19-12-2020</b>	Special Land Acquisition officer <b>Vs</b> Mallakka	Henjarappa.H
6	Civil Misc. 44/2020 (NOTICE)	<b>19-12-2020</b>	Special Land Acquisition officer <b>Vs</b> Mallakka	Henjarappa.H
7	Civil Misc. 46/2020 (SUMMONS)	<b>19-12-2020</b>	Special Land Acquisition officer <b>Vs</b> Abdul Khaya	Henjarappa.H
8	Civil Misc. 123/2020 (FOR OBJECTION)	<b>19-12-2020</b>	Special Land Acquisition officer <b>Vs</b> Eerappa	Henjarappa.H
9	Com.O.S 2/2020 (EVIDENCE)	<b>19-01-2021</b>	State Bank Of India <b>Vs</b> Ramya	Balakrshna Bhat M
10	Com.O.S 27/2020 (HEARING)	<b>19-01-2021</b>	T.I.Manjunath <b>Vs</b> Mrs. Shaguftha Tarannum	Mohamed Afroz Ahamed
11	Com.A.S. 1/2020 (HEARING) IA/1/2020	<b>19-01-2021</b>	The Executive Engineer <b>Vs</b> ASIP Private Limited.,	Giridhar
12	L.A.C. 3/2017 (EVIDENCE)	<b>24-02-2021 (11.00 AM to 02.00PM)</b>	H.S. Manjunatha <b>Vs</b> Special Land Acquisition officer	
13	L.A.C. 19/2017 (EVIDENCE)	<b>24-02-2021 (11.00 AM to 02.00PM)</b>	Hanumantharayappa <b>Vs</b> Special Land Acquisition officer, Tumkur	S. Kiran kumar
14	L.A.C. 22/2017 (EVIDENCE)	<b>24-02-2021 (11.00 AM to 02.00PM)</b>	Chinagada rangaiah <b>Vs</b> Special Land Acquisition officer Tumkur-Rayadurga Railway Division, Tumkur	S. Kiran kumar

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	L.A.C. 33/2017 (EVIDENCE)	<b>24-02-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	M. Shivanna <b>Vs</b> Special Land Acquisition officer, Tumkur-Rayadurga Railway Division, Tumkur	S. Kiran Kumar
16	Civil Misc. 450/2018 (EVIDENCE)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Ranganathappa B. <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
17	Civil Misc. 451/2018 (FOR OBJECTION)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Lakshmana <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
18	Civil Misc. 452/2018 (FOR OBJECTION)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	K.M.Krishnamurthy <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
19	Civil Misc. 454/2018 (EVIDENCE)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Siddeshwarappa <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
20	Civil Misc. 455/2018 (FOR OBJECTION)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Eshwarappa <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
21	Civil Misc. 457/2018 (EVIDENCE)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Parvathamma <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
22	Civil Misc. 459/2018 (EVIDENCE)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kambanna <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
23	Civil Misc. 460/2018 (FOR OBJECTION)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	U.Krishnappa <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
24	L.A.C. 4/2018 (EVIDENCE)	<b>12-03-2021</b>	Rangaiah <b>Vs</b> Special Land Acquisition officer, Tumkur-Rayadurga railway Division, Tumkur	M.E.Nijalingappa
25	L.A.C. 14/2018 (EVIDENCE)	<b>12-03-2021</b>	Smt. Yashodamma <b>Vs</b> Special Land Acquisition officer, Tumkur- Rayadurga Railway Division, Tumkur	M.E.Nijalingappa

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	L.A.C. 16/2018 (EVIDENCE)	<b>12-03-2021</b>	Sreerama <b>Vs</b> Special Land Acquisition officer, Tumkur- Rayadurga Railway Division, Tumkur	M.E. Nijalingappa
27	L.A.C. 18/2018 (EVIDENCE)	<b>12-03-2021</b>	K.S. Shankar <b>Vs</b> Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur	T. Rajanna
28	L.A.C. 19/2018 (EVIDENCE)	<b>12-03-2021</b>	Smt. Geetha C.S. <b>Vs</b> Special Land Acquisition officer, Tumkur- Rayadurga Railway , Tumkur	
29	EX 441/2019 (STEPS)	<b>12-03-2021</b>	Ramanna <b>Vs</b> Sree Ram General Insurance Co. Ltd.,	H.T Anand
30	EX 544/2019 (STEPS)	<b>12-03-2021</b>	Khaja Beig.S.A <b>Vs</b> Imayathulla Khan	Kaleemulla.A
31	EX 71/2020 (STEPS)	<b>12-03-2021</b>	Fullerton India Credit Company Ltd., <b>Vs</b> Ramachandraiah Gundaiah	Chandrashekar SN
32	EX 74/2020 (STEPS)	<b>12-03-2021</b>	Rajanna <b>Vs</b> Siddesh.S.M	Kumar.T.H

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	CRL.R.P. 19/2020 (await records)	<b>25-01-2021</b>	Somashekhar <b>Vs</b> Taluk Magistrate and Executive Magistrate	Mallikarjuna S K
2	CRL.R.P. 49/2018 (ARGUMENTS)	<b>27-01-2021</b>	Kempegowda <b>Vs</b> Y V Prameela Alias Sharmila	Nagabhushana S N
3	CrI.Misc. 1124/2019 (ARGUMENTS)	<b>30-01-2021</b>	Suo-Moto-by-Court(Women Police Station) <b>Vs</b> Ajjir Unnisa	Public Prosecutor

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<b>Cases listed below are adjourned due to Covid 19</b>				
1	A.S. 4/2019 (ARGUMENTS)	<b>15-01-2021</b>	National Highways Authority of India <b>Vs</b> M K Satheesha	T R Y
2	EX 71/2016 (NOTICE)	<b>21-01-2021 (02.45 PM to 05.45PM)</b>	Sree Gowri Ganesha Chits Pvt. Ltd. <b>Vs</b> T.V.Mallikarjunaiah	G.H.Kariyanna
3	EX 532/2016 (STEPS)	<b>21-01-2021 (02.45 PM to 05.45PM)</b>	Shrirama chits kar.pvt.ltd <b>Vs</b> Kavalappa V.P.	Gowrishankar Beerasandra Gangadharaiah
4	EX 68/2016 (NOTICE)	<b>21-01-2021</b>	Sree Gowri Ganesha Chits Pvt. Ltd. <b>Vs</b> Y.L.Srinivasa	G.H.Kariyanna
5	M.V.C. 140/2020 (FOR OBJECTION)	<b>22-01-2021</b>	Thippeswamy <b>Vs</b> Kantharaju.S	Narayanagowda.P.R
6	M.V.C. 141/2020 (FOR OBJECTION)	<b>22-01-2021</b>	Rudramma <b>Vs</b> Kantharaju.S	Narayanagowda.P.R
7	Civil Misc. 176/2017 (EVIDENCE)	<b>28-01-2021 (02.45 PM to 05.45PM)</b>	Muttarayappa <b>Vs</b> Power Grid corporation of India Ltd., Bangalore	T. Rajanna
8	Civil Misc. 177/2017 (STEPS)	<b>28-01-2021 (02.45 PM to 05.45PM)</b>	S. Umashankar <b>Vs</b> Power Grid Corporation of India Ltd.,	T. Rajanna
9	Civil Misc. 178/2017 (EVIDENCE)	<b>28-01-2021 (02.45 PM to 05.45PM)</b>	Rajashekharaiyah <b>Vs</b> Power Grid Corporation of India Ltd.,	T. Rajanna
10	Civil Misc. 179/2017 (STEPS)	<b>28-01-2021 (02.45 PM to 05.45PM)</b>	Doddathayamma <b>Vs</b> Power Grid Corporation of India Ltd.,	T. Rajanna
11	Civil Misc. 180/2017 (EVIDENCE)	<b>28-01-2021 (02.45 PM to 05.45PM)</b>	Basavaraju <b>Vs</b> Power Grid Corporation of India Ltd.,	T. Rajanna
12	Civil Misc. 383/2017 (FOR ENQUIRY)	<b>28-01-2021</b>	N. Manjunatha <b>Vs</b> Special Land Acquisition officer, -Tumkur -Rayadurga Railway Yojane, Tumkur	Prakash R P

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13	EX 614/2018 (STEPS)	<b>29-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Shriram City Union Finance Ltd <b>Vs</b> Jayanna	Gowrishankar Beerasandra Gangadharaiah
14	EX 133/2018 (NOTICE)	<b>29-01-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Devaraju	Ganesh Prasad K
15	EX 410/2018 (Await Report)	<b>29-01-2021</b>	Mohamed Siraj <b>Vs</b> Manager The Oriental Insurance Co. ltd , Tumkur	H.T. Anand
16	Civil Misc. 177/2018 (EVIDENCE)	<b>29-01-2021</b>	Subbalakshamma <b>Vs</b> The Asst. Commissioner and The Land Acquisition Officer	Nagaraju K C
17	Civil Misc. 180/2018 (EVIDENCE)	<b>29-01-2021</b>	Puttamma <b>Vs</b> The Deputy Commissioner Manager, Power Grid Corporation of India Ltd.,	Himantharaju
18	EX 50/2019 (STEPS)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Byatarangaiah <b>Vs</b> The Executive Engineer	Pradeep L.R.
19	EX 51/2019 (STEPS)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Rangaswamaiah <b>Vs</b> The Executive Engineer	Pradeep L.R.
20	EX 229/2019 (STEPS)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M/S Shriram City Union Finance Co.Ltd <b>Vs</b> Rangaraju	B.G.Gowrishankar
21	EX 237/2019 (Await Report)	<b>30-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Chikkeeramma <b>Vs</b> Murugesha	T.H.Kumar
22	REVIEW PETITION 6/2018 (EVIDENCE) IA/1/2018	<b>30-01-2021</b>	United India Insurance Company Limited <b>Vs</b> Nazeer Ahamed	Gururaja B A
23	Civil Misc. 426/2018 (FOR OBJECTION)	<b>30-01-2021</b>	Bhagyamma <b>Vs</b> KUDIGI Transmission Limited (KTL)	Rajanna T
24	M.A. 7/2019 (ARGUMENTS)	<b>30-01-2021</b>	Sharadamma <b>Vs</b> Siddagangamma	B.G.Veerendra Kumar
25	EX 139/2019 (NOTICE)	<b>30-01-2021</b>	Manapuram Finance Limited <b>Vs</b> Vinay C.N	Prabhulingamurthy B.R.

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	M.V.C. 544/2019 (EVIDENCE)	<b>30-01-2021</b>	R.C.Basavaraju <b>Vs</b> T.S.Dayananda	k.Basavaraju
27	Civil Misc. 365/2019 (EVIDENCE)	<b>11-02-2021</b>	Kariyamma <b>Vs</b> Assistant Executive Engineer	Devaraj H N
28	Civil Misc. 372/2019 (EVIDENCE)	<b>11-02-2021</b>	Kendaiah <b>Vs</b> Assitant Executive Engineer	Devaraj H N
29	Civil Misc. 373/2019 (EVIDENCE)	<b>11-02-2021</b>	Lalitamma <b>Vs</b> Assitant Executive Engineer	Devaraj H N
30	Civil Misc. 390/2019 (FOR ENQUIRY)	<b>11-02-2021</b>	K.C.Prakash <b>Vs</b> The Managing Director, Power Grid Corporation Of India Ltd.,	Shivakumar B C
31	Civil Misc. 391/2019 (FOR ENQUIRY)	<b>11-02-2021</b>	K.C.Vijayakumar <b>Vs</b> The Managing Director, Power Grid Corporation of India Ltd.,	Shivakumara B C
32	EX 309/2019 (STEPS)	<b>09-03-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M/S Indus Ind Bank Ltd., <b>Vs</b> Shivakumar.N.B	Jagadeesh.M
33	EX 310/2019 (STEPS)	<b>09-03-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M/S Indus Ind Bank Ltd., <b>Vs</b> Kiran Kumar.T.G	Jagadeesh.M
34	EX 393/2019 (await notice)	<b>09-03-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Geetha <b>Vs</b> The Branch Manager, ICICI Lombard General Insurance Co.Ltd	Henjarappa H

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.V.C. 824/2017 (ARGUMENTS)		Cheruku Vijayamohan Rao <b>Vs</b> Eshwarappa N	Chandrashekhar M.S.
2	M.V.C. 195/2018 (ARGUMENTS)		Smt. Shankaramma <b>Vs</b> Dhananjaaya Gowda C.M.	S.N. Jagadeesh
3	M.V.C. 1348/2018 (EVIDENCE)		Chandraiah <b>Vs</b> Vikram.V.Hegde	P.Shivananjappa
4	R.A. 4/2019 (ARGUMENTS)		A.Devaraju <b>Vs</b> Adavesha alias Adaveeshaiah	Rajashekaraiah G.H.
5	R.A. 32/2019 (ARGUMENTS)		Kumar <b>Vs</b> Mahadevamma	V.R.Venkateshappa
6	R.A. 77/2019 (HEARING)		Mujib Pasha <b>Vs</b> Khaleel Ahamed	H.M.Nagabhushan
7	R.A. 125/2019 (ARGUMENTS) IA/1/2019		S. Sowbhagyamma <b>Vs</b> Sampaiah dead by L.R	T N Gururaj
8	R.A. 182/2019 (ARGUMENTS)		Afsar Ahamed <b>Vs</b> Manjula K.S.	Srinivasa G K SRR
9	R.A. 194/2019 (ARGUMENTS) IA/2/2019		Bhagyamma <b>Vs</b> Nelluraiah	Vedamurthachar G DAJ
10	R.A. 196/2019 (ARGUMENTS)		K.Basavaraju <b>Vs</b> Radha	Nagabhushan H M L.K.
11	R.A. 233/2019 (ARGUMENTS)		Radha <b>Vs</b> K. Basavaraju	Lunkappa
12	R.A. 239/2019 (ARGUMENTS)		H.M.Nanjamani <b>Vs</b> N.P.Siddalingeshwara	Ravishankar G B
13	R.A. 51/2020 (ARGUMENTS)		C.K.Maralusiddaiah <b>Vs</b> Gangarangamma dead by Lrs. a. Narasimhamurthy	P.G.N
14	R.A. 64/2020 (ARGUMENTS)		Shivamma <b>Vs</b> Naganna	Hanumantharayappa
15	R.A. 77/2020 (ARGUMENTS)		Narayanappa <b>Vs</b> Khadri Narasimhaiah	Basavaraju.C

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16	R.A. 103/2020 (ARGUMENTS)		Kempanna.K <b>Vs</b> Ramakrishnaiah	Gundegowda.H.E
17	R.A. 127/2020 (ARGUMENTS)		K.C.Gurusiddappa <b>Vs</b> Nijamuddeen aliyas Mohiddeen Saheeb	Nagaraj G
18	R.A. 139/2020 (ARGUMENTS)		Smt. Jayamma <b>Vs</b> H.S.Nataraju	Venugopal S R
<b>Cases listed below are adjourned due to Covid 19</b>				
19	M.V.C. 917/2016 (EVIDENCE)	<b>31-12-2020</b>	Puttamma <b>Vs</b> Smt. Vanajakshi R	Thippeswamy R
20	M.V.C. 1026/2016 (Await Report)	<b>31-12-2020</b>	Nagarajappa <b>Vs</b> Raghukumar C	M.S. Chandrashekhar
21	M.V.C. 317/2017 (EVIDENCE)	<b>31-12-2020</b>	Rajesh <b>Vs</b> Smt. Vanajakshi R	Muralikrishna
22	M.V.C. 319/2017 (EVIDENCE)	<b>31-12-2020</b>	Rajesh <b>Vs</b> Smt. Vanajakshi R	Muralikrishna
23	M.V.C. 797/2017 (EVIDENCE)	<b>31-12-2020</b>	Saddam Pasha <b>Vs</b> Abdul Waheed	Asma Kouser
24	M.V.C. 358/2018 (EVIDENCE)	<b>02-01-2021</b>	P.N. Chandrashekaraiah <b>Vs</b> Satheeshkumar	Sujith Kumar G.P.
25	M.V.C. 683/2018 (NOTICE)	<b>02-01-2021</b>	Sadashiva <b>Vs</b> Manohar.S	Ramesh
26	M.V.C. 695/2018 (EVIDENCE)	<b>02-01-2021</b>	Lakshamma <b>Vs</b> Rangadhamaiah	H.V.Mallikarjunaiah
27	M.V.C. 1353/2018 (EVIDENCE)	<b>02-01-2021</b>	Gangaraju <b>Vs</b> Paramesh.H.S	Govindaraju.R
28	R.A. 238/2020 (Call for LCR) IA/1/2020	<b>12-01-2021</b>	Shamaji Rao Dead by L.Rs Krishnoji Rao <b>Vs</b> The Special Land Acquisition officer	Chandrashekariah N M
29	M.V.C. 709/2020 (NOTICE)	<b>08-02-2021</b>	Kum.Meghana B. <b>Vs</b> Smt.E.Hemalatha	S.M.Manjunatha

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	M.V.C. 710/2020 (NOTICE)	<b>08-02-2021</b>	K.B.Bheemaiah <b>Vs</b> E.Hemalatha	S.M.Manjunath
31	M.V.C. 711/2020 (NOTICE)	<b>08-02-2021</b>	Gangalakshamma <b>Vs</b> E.Hemalatha	S.M.Manjunatha

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**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 146/2020 (HBC)		Kunigal Police station <b>Vs</b> Doddegowda A.T.	P.P.
2	SPL.C 351/2020 (HBC)		Chikkanayakahalli Police station <b>Vs</b> Fayaz @ Fayu	Public Prosecutor
3	SPL.C 209/2015 (JUDGEMENT)		Huliyur Police <b>Vs</b> Basavaraju B A	Public Prosecutor
4	SPL.C 205/2016 (JUDGEMENT)		Kunigal Police <b>Vs</b> Rangswamy	Public Prosecutor
5	SPL.C 250/2016 (HEARING)		Medigeshi Police <b>Vs</b> Lakshminarayana	Public Prosecutor
6	SPL.C 9/2017 (EVIDENCE)		Turuvekere Police <b>Vs</b> Boregowda	Public Prosecutor
7	SPL.C 11/2017 (EVIDENCE)		Huliyurdurga Police <b>Vs</b> Lakshmannashetty	Public Prosecutor
8	SPL.C 131/2017 (EVIDENCE)		Badavanahalli Police <b>Vs</b> Hanumantharaju	Public Prosecutor
9	SC 62/2018 (EVIDENCE)		Midigeshi Police station <b>Vs</b> Eranaga	Public Prosecutor
10	CRL.R.P. 59/2020 (FOR OBJECTION)		Jagadamba <b>Vs</b> New Extension Police Station	Prakash R P
11	CRL.R.P. 70/2020 (HEARING)		Ashwini V. <b>Vs</b> New Extension Police Station	B.S.D.
12	SPL.C 344/2020 (SUMMONS)		Tumkur Town Police Station <b>Vs</b> Ravikumar T.J alias Papanna	P.P.
13	CrI.Misc. 1187/2020 (FOR OBJECTION)		Renuka Raju alias Ramana <b>Vs</b> Kyathsandra Police station represented by Public Prosecutor,	Ganesh M.S.
14	CrI.Misc. 1195/2020 (FOR OBJECTION)		Monika <b>Vs</b> Hebbur Police station	Y.S.Renukaprasad
15	CRL.R.P. 84/2020 (HEARING) IA/1/2020		Manjunatha A.S. <b>Vs</b> Mamatha	Chandrashekaraiiah A S

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	Crl.Misc. 1197/2020 (FOR OBJECTION)		Yogish D.R @ Yoga <b>Vs</b> Turuvekere Police Station	P.Mahesh
<b>SS TO WITNESSES</b>				
17	SPL.C 34/2015 (EVIDENCE)		Koratagere Police <b>Vs</b> Rangappa	
18	SPL.C 200/2015 (EVIDENCE)		Kyathasandara Police <b>Vs</b> Nagarathnamma	Public Prosecutor
19	SC 128/2017 (EVIDENCE)		Koratagere police station <b>Vs</b> Ganganna	Public Prosecutor

**Prl. District and Sessions Judge**  
**SRI. G S SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11.00 AM to 02.00PM</u></b>		
1	IDact of S10 13/2019 (Respondent evidence)		K.Manjunath <b>Vs</b> The Management of M.s Prism Jhonson Ltd.,(Formerly Prism Crment Ltd.,)	Anantharam T.S. BKV
2	Appl.10(4)(A) 14/2019 (Respondent evidence)		Parameshara Aradhya <b>Vs</b> The Divisional Controller K.S.R.T.C.	Suvarna N

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**Prl. District and Sessions Judge**  
**SRI. G S SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	CRL.R.P. 82/2020 (Call for LCR) IA/1/2020		Varadaraj <b>Vs</b> Taluk Magistrate, Gubbi	T.N.Gururaja
2	SPL.C 434/2018 (EVIDENCE)		Huliyur Police station <b>Vs</b> Kamamma	Public Prosecutor
3	SC 89/2019 (ARGUMENTS)		Tumkur Town Police Station <b>Vs</b> Mumthaz ahamd	Public Prosecutor
4	SPL.C 208/2020 (FRAMING OF CHARGE OR PLEA)		Excise Police, Turuvekere <b>Vs</b> Somashekhhar C.L.	P.P.
5	CRL.R.P. 66/2020 (ARGUMENTS) IA/1/2020		Venkatesh <b>Vs</b> Sira Police Station	A.Vasantha Kumar
<b>ARGUMENTS BEFORE CHARGE</b>				
6	SPL.C 65/2020 (FRAMING OF CHARGE OR PLEA)		Excise Police station, Tiptur Sub Division., <b>Vs</b> Gavirangaiah	Public Prosecutor
7	SC 78/2020 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police station <b>Vs</b> Shivanna @ Bakery Shiva @ Shiva	Public Prosecutor
8	SPL.C 241/2020 (FRAMING OF CHARGE OR PLEA)		Excise Inspector, Koratagere <b>Vs</b> Krishnamurthy	P.P.
<b>ARGUMENTS ON PROSECUTION SIDE</b>				
9	SC 80/2016 (ARGUMENTS)		Bellavi Police <b>Vs</b> Srinivasa Alias Seena	Public Prosecutor
<b>EVIDENCE ON PROSECUTION</b>				
10	SC 64/2020 (EVIDENCE)		Tumkur Town Police Station <b>Vs</b> Suhel Pasha	Public Prosecutor
11	SPL.C 72/2020 (EVIDENCE)		Tumkur Town Police Station <b>Vs</b> Suhel Pasha	Public Prosecutor
<b>FIXING THE DATE FOR TRIAL</b>				
12	SC 61/2019 (EVIDENCE)		Jayanagara Police station <b>Vs</b> Dhananjaiiah Kumar	Public Prosecutor  B.S.J.

**Prl. District and Sessions Judge**  
**SRI. G S SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	SC 80/2019 (EVIDENCE)		Women Police Station <b>Vs</b> Shivakumar	Public Prosecutor  KNB
<b>HEARING BAIL APPEAL</b>				
14	CrI.Misc. 1173/2020 (BAIL)		Rakshit Babu @ Ravi <b>Vs</b> Chelur Police Station	Shivakumar K S
15	CrI.Misc. 1185/2020 (BAIL)		Jayanna <b>Vs</b> Koratagere police station	Bhagyalakshmi S
<b>OBJECTIONS</b>				
16	CrI.Misc. 1193/2020 (BAIL)		Smt.Meenakshi <b>Vs</b> Tumkur Town Police Station	Doddashanaiah R V

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	R.A. 25/2017 (STEPS)		Narayanappa <b>Vs</b> Srinivasa	R. Jagannatha
2	R.A. 37/2017 (ARGUMENTS)		Lakshamma <b>Vs</b> Srinivasa	Krishnasastri T S
3	R.A. 125/2017 (ARGUMENTS)		Singaraiah <b>Vs</b> Chethana	Ramakrishnaiah S R
4	R.A. 189/2017 (ARGUMENTS)		T.A. Rudraprasad <b>Vs</b> Bheemaiah	Prakash R P
5	R.A. 191/2017 (ARGUMENTS)		Ganganna <b>Vs</b> Gangadharaiah	Vedamurthachar G
6	R.A. 207/2017 (FOR OBJECTION)		Puttamma <b>Vs</b> K.G. Radha	K.F. Inayathulla Shariff
7	R.A. 269/2017 (ARGUMENTS)		T. Narayana <b>Vs</b> T. Ganganna	Ramakrishnaiah S R
8	R.A. 20/2018 (ARGUMENTS)		K.R. Lakshmanagowda <b>Vs</b> Kempahopnnaiah alias Nagaraj dead by Lrs a) Mangala b) Pavithra c) Kusuma	Hanumantharayappa
9	R.A. 35/2018 (ARGUMENTS)		P.J. Dhanalakshmi <b>Vs</b> Lakshmidevi	Lunkappa
10	R.A. 58/2018 (ARGUMENTS)		S. Chethan <b>Vs</b> M.S. Suryanarayana dead by Lrs 1.a) S. Pavithra b) S.Arptha	T.S. Krishnastastry
11	R.A. 95/2018 (ARGUMENTS)		Lakshmidevi <b>Vs</b> P.J. Dhanalakshmi	Venkatesh K C
12	R.A. 123/2018 (petition amendment)		T.S. Kalleth <b>Vs</b> Shivakumar S.P.	C.N.Hanumantharaju
13	M.V.C. 584/2018 (JUDGEMENT)		Mahesh <b>Vs</b> Gangaiah	A.S.Chandrashekaraiiah
14	M.V.C. 805/2018 (ARGUMENTS)		Dhanshree Anand Biradar Patil <b>Vs</b> Ramesh Babu	B.S.Doreswamy
15	M.V.C. 1038/2018 (ARGUMENTS)		Umadevi <b>Vs</b> Ramesh Babu.H.S	M.N.Kumaraswamy

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	M.V.C. 1058/2018 (ARGUMENTS)		Sathish S. <b>Vs</b> Dinendra kumar	Hanumantharaju C N
17	R.A. 306/2018 (STEPS)		Chandrashekaraiah <b>Vs</b> Veerabhadraiah	Rajanna K C
18	R.A. 15/2019 (ARGUMENTS)		Doddahalappa <b>Vs</b> Pandurangaiah	Hanumantharayappa
19	R.A. 117/2019 (ARGUMENTS) IA/1/2019		Ramalakshamma <b>Vs</b> Madamma	G.Nagaraj
20	R.A. 227/2019 (ARGUMENTS)		Shivalingaiyah <b>Vs</b> J.P.Suchitra	Somasundara
<b>Cases listed below are adjourned due to Covid 19</b>				
21	Civil Misc. 26/2015 (EVIDENCE) IA/1/2015	<b>01-01-2021</b>	Kodandaramaiah <b>Vs</b> The Asst. Commissioner and Competent Authority, Gall Ltd	T.Rajanna
22	EX 106/2016 (STEPS)	<b>01-01-2021</b>	Vijaya @ Vijaya Prasad <b>Vs</b> Mohammad Nayeem	Mahesh T P
<b>( M.V.C./0000281/2013)</b>				
23	Civil Misc. 6/2016 (EVIDENCE)	<b>01-01-2021</b>	Narasimhamurthy <b>Vs</b> The Superintendent Engineer, K.P.T.C.L	B.C.Shivakumar
24	Civil Misc. 7/2016 (EVIDENCE)	<b>01-01-2021</b>	Obalanarasimhaiah Dead by L.R. Gangaiah <b>Vs</b> The Superintendent Engineer, K.P.T.C.L	B.C.Shivakumar
25	Civil Misc. 8/2016 (EVIDENCE)	<b>01-01-2021</b>	Seebinarasimhaiah <b>Vs</b> The Superintendent Engineer, K.P.T.C.L	B.C.Shivakumar
26	Civil Misc. 15/2016 (EVIDENCE)	<b>01-01-2021</b>	Srinivasaiah.N <b>Vs</b> The Superintendent Engineer, KPTCL	B.C.Shivakumar
27	Civil Misc. 16/2016 (EVIDENCE)	<b>01-01-2021</b>	Janardhanaiah <b>Vs</b> The Superintendent Engineer, KPTCL	B.C.Shivakumar
28	Civil Misc. 60/2016 (EVIDENCE)	<b>01-01-2021</b>	G.S. Basavaraju <b>Vs</b> The Managing Director Kudgi Transmission Limited	Mallikarjunaiah M

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	Civil Misc. 9/2017 (EVIDENCE)	<b>01-01-2021</b>	Chandrappa alias Chandraiah <b>Vs</b> M/s Karnataka Power Transmission Company Ltd	ADaveeshaiah B
30	Civil Misc. 11/2017 (EVIDENCE) IA/1/2017	<b>01-01-2021</b>	Somashekaraiah <b>Vs</b> M/s Karnataka Power Transmission company Ltd.	Adaveshaiah
31	Civil Misc. 21/2017 (EVIDENCE)	<b>01-01-2021</b>	Ramesha <b>Vs</b> M/s Karnataka Power Transmission co. Ltd, Tumkur	Adaveeshaiah B
32	Civil Misc. 22/2017 (EVIDENCE) IA/1/2017	<b>01-01-2021</b>	Chandraiah <b>Vs</b> M/s Karnataka Power Transmission co. Ltd, Tumkur	Adaveeshaiah B
33	Civil Misc. 57/2017 (EVIDENCE)	<b>01-01-2021</b>	Ramanjinappa <b>Vs</b> The Managing Director, Power Grid Corporation of India Ltd	Ramesh Babu T R
34	Civil Misc. 224/2018 (A.D.R.)	<b>06-02-2021</b>	Naveen Kumar <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
35	Civil Misc. 257/2018 (A.D.R.)	<b>06-02-2021</b>	Gurusiddappa <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
36	Civil Misc. 278/2018 (EVIDENCE)	<b>06-02-2021</b>	Thimmaiah <b>Vs</b> Power grid corporation of India Ltd., Vasanthanarasapura Industrial Area, Tumkur Taluk	T. Rajanna
37	Civil Misc. 282/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Nanjundaiah <b>Vs</b> M/s Karnataka Power Transmission Co. ltd	C.G. Lakshmisha
38	Civil Misc. 303/2018 (A.D.R.)	<b>06-02-2021</b>	Parvathamma <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
39	Civil Misc. 338/2018 (ARGUMENTS)	<b>06-02-2021</b>	Beerappa since dead by LRS K.B.Rajashekar <b>Vs</b> Karnataka Power Transmission Corporation Limited (K.P.T.C.L)	Rajanna T
40	Civil Misc. 339/2018 (A.D.R.)	<b>06-02-2021</b>	Ningamma <b>Vs</b> Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	Civil Misc. 377/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Susheelamma <b>Vs</b> KUDIGI Transmission Limited	Rajesh Guptha D A
42	Civil Misc. 378/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Nagarajaiah <b>Vs</b> Power Grid NM Transmission Limited	Parameshwarappa H.J.
43	Civil Misc. 379/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Jayamma <b>Vs</b> Power Grid N.M.Transmission Limited	H.J.Parameshwarappa
44	Civil Misc. 380/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Mallaiah <b>Vs</b> Power Grid N.M.Transmission Limited	H.J.Parameshwarappa
45	Civil Misc. 381/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Rajanna <b>Vs</b> Power Grid N.M.Transmission Limited	H.J.Parameshwarappa
46	Civil Misc. 382/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Sumangalamma <b>Vs</b> Power Grid N.M. Transmission Limited	H.J.Parameshwarappa
47	Civil Misc. 383/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Veerupakashaiah <b>Vs</b> Power Grid N.M. Transmission Limited	H.J.Parameshwarappa
48	Civil Misc. 384/2018 (EVIDENCE)	<b>06-02-2021</b>	Siddalingaiah <b>Vs</b> Power Grid N.M.Transmission Limited	H.J.Parameshwarappa
49	Civil Misc. 385/2018 (FOR ENQUIRY)	<b>06-02-2021</b>	Chikkanna <b>Vs</b> Power Grid N.M. Transmission Limited	H.J.Parameshwarappa
50	Com.O.S 9/2020 (NOTICE)	<b>06-02-2021</b>	Canara Bank <b>Vs</b> Lokesh.M.	Mohamed Afroze Ahamed
51	Com.O.S 11/2020 (written statement of R2)	<b>06-02-2021</b>	Canara Bank <b>Vs</b> Manoj Kumar C.	Mohamed Afroze Ahamed
52	M.V.C. 221/2020 (NOTICE)	<b>06-02-2021</b>	Siddagangamma <b>Vs</b> T.K.Nethrapala	Mahesh T P
53	Com.O.S 20/2020 (NOTICE)	<b>06-02-2021</b>	Corporation Bank., <b>Vs</b> Byrappa	Shams
54	EX 170/2020 (NOTICE)	<b>06-02-2021</b>	G.V.Nagavenamma <b>Vs</b> M/s National Insurance Co.Ltd	Ramasesha G.S.

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
55	Com.O.S 23/2020 (HEARING)	<b>06-02-2021</b>	Mandip Singh Bajaj <b>Vs</b> T.C.Prabhu Prasad	G.D.Ashwathanarayan
56	EX 174/2020 (NOTICE)	<b>06-02-2021</b>	Asma Banu <b>Vs</b> Mohamed Zakariya	T.P.Mahesh
57	R.A. 240/2020 (NOTICE) IA/1/2020	<b>06-02-2021</b>	Hanumantharao Dead by L.Rs. Yalloji Rao <b>Vs</b> The Special Land Acquisition officer	Chandrashekariah N M

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SC 132/2019 (Fixed Date for trial)		Gubbi Police station <b>Vs</b> Siddegowda	Public Prosecutor
2	SC 78/2018 (EVIDENCE)		Jayanagara Police station <b>Vs</b> Lakshman Kumara	PUBLIC Prosecutor
3	SC 146/2018 (EVIDENCE)		Women Police Station <b>Vs</b> Dasappa	Public Prosecutor
4	CRL.A 68/2019 (JUDGEMENT)		K.G.Rangaswamy <b>Vs</b> G.Alkuraiah	Manjunath T H

**Prl. District and Sessions Judge**

**Sri. Sudhindranath S**

**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	M.V.C. 1287/2017 (EVIDENCE)		Yatheesh.N.J. <b>Vs</b> K.G. Narasimhaiah	Natesh S
2	M.V.C. 461/2018 (EVIDENCE)		Narasimhamurthy alias Ravi <b>Vs</b> K.Y. Basavaraju	Doreswamy B S
3	M.V.C. 554/2018 (Respondent evidence)		Ghouse Peer <b>Vs</b> Sandeep P agadi	G. Sajjad Ahamed K M Jagadeesh
4	M.V.C. 637/2019 (JUDGEMENT)		Jagadeesh Sai Babu Peta @ Peta Jagadeesh Sai Babu <b>Vs</b> Chaitanya Rayudu	P.C.Eshwarappa BS Ramakrishnaiah
5	M.V.C. 699/2019 (Respondent evidence)		D.Siddappa <b>Vs</b> T.C.Rajanna	Srinivasamurthy
6	M.V.C. 852/2019 (ARGUMENTS)		Hanumantharayappa <b>Vs</b> Bhyrappa.R	Ramesh.S
7	Civil Misc. 635/2019 (STEPS)		Special Land Acquisition officer and Competent Authority <b>Vs</b> Jayaramaiah	Prakash Angadi.B.V Soma
8	M.V.C. 1562/2019 (STEPS)		Pankaja <b>Vs</b> K.M.Trans Logistic Pvt. Ltd.,	Chandrashekar M.S
9	R.A. 120/2020 (Respondent Arguments)		Bommakka <b>Vs</b> Chikkamma	Krishnaiah C S Manjunatha
10	R.A. 121/2020 (STEPS)		Govinda Gowda alias Govinmdaiah <b>Vs</b> Rangaiah dead by Lrs . Siddalingaiah	Narayana G S
11	M.V.C. 215/2020 (EVIDENCE)		Tyagaraju P.M. <b>Vs</b> Gangadharaiah	T.P.Mahesh
12	R.A. 223/2020 (ARGUMENTS)		G.S.Malleshappa <b>Vs</b> G.S.Somashekar	Halappa G B
13	M.V.C. 443/2020 (STEPS)		Manjula N. <b>Vs</b> Chandrakumar M.	Narasimhamurthy
14	M.V.C. 564/2020 (STEPS)		S.Jayanna <b>Vs</b> D.Nageshwar	Narasimhamurthy
15	M.V.C. 933/2020 (NOTICE)		Chakravarthy <b>Vs</b> Syed Jaffar	R.AnjaliDevi

**Prl. District and Sessions Judge**

**Sri. Sudhindranath S**

**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	M.V.C. 940/2020 (STEPS)		Prakash <b>Vs</b> Lokesh.G.	Mallikarjunaiah H V
17	M.V.C. 995/2020 (await notice) IA/1/2020		Mohaseen Salma <b>Vs</b> M/s Rama Company	Doreswamy B S
18	M.V.C. 1006/2020 (await notice) IA/1/2020		Raghu H. <b>Vs</b> T.M.Chikkaramu	K.C.Venkatesh
19	M.V.C. 1021/2020 (await notice) IA/1/2020		Arshiya Banu <b>Vs</b> B.Deepa	Doreswamy B S
20	M.V.C. 1025/2020 (await notice) IA/1/2020		Chikkaraganamma <b>Vs</b> Nagendra.B	Doreswamy B S
<b>11.00 AM to 02.00PM</b>				
21	R.A. 74/2017 (STEPS) IA/1/2017		Fatimabi <b>Vs</b> Abdul Hameed	Ramakrishnaiah S R
22	R.A. 101/2017 (STEPS) IA/1/2017		K.G. Thammannagowda <b>Vs</b> M.C.Gangamma	Krishnaiah C Hanumantharayappa
23	R.A. 120/2018 (ARGUMENTS) IA/1/2018		G.C. Mallikarjuna <b>Vs</b> Smt. G. Umadevi	S R Venugopal Hemasudha Reddy
24	R.A. 162/2018 (JUDGEMENT)		Jayalakshamma <b>Vs</b> The Special Land Acquisition Officer, Hemavathi Channel Zone	Shivkumar B.C C N Gangarangaiah
25	R.A. 190/2019 (ARGUMENTS) IA/1/2019		The Deputy Chief Engineer., <b>Vs</b> Nanjachari Late Honnachari Dead by LRs.,	Nijalingappa M.E
26	R.A. 246/2019 (STEPS) IA/1/2019		B.S.Shivananda <b>Vs</b> Rangappa	B.S.Yogeesh
27	R.A. 247/2019 (ARGUMENTS)		Suramma @ Suryalakshmi S. <b>Vs</b> B.K.Gangadharappa	Venkatesh
28	R.A. 248/2019 (ARGUMENTS)		Rajendraprasad <b>Vs</b> B.K.Gangadharappa	Borappa K
29	R.A. 253/2019 (ARGUMENTS) IA/1/2019		B.K.Gangadharappa <b>Vs</b> Shrinivasa	Mallikarjunaiah M
30	R.A. 269/2019 (await notice) IA/1/2019 IA/2/2019		Chaya <b>Vs</b> G.B.Lingamma @ Nigamma	Raghavendra Y

**Prl. District and Sessions Judge**

**Sri. Sudhindranath S**

**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	R.A. 46/2020 (await notice)		M.G.Sridhara <b>Vs</b> K.S.Rudraprakash	Thimmaiah M.
32	R.A. 117/2020 (STEPS)		T.Govindaiah <b>Vs</b> Abdul Latheef	Ramakrishnaiah S R
33	R.A. 128/2020 (EVIDENCE)		Chief Secretary to Govt. of Karnataka <b>Vs</b> B.S.Shankar	Nagaraj G Nagaraj G
34	R.A. 132/2020 (EVIDENCE)		Seebakka <b>Vs</b> Bheemaiah	R.K.G.M.M.Mahaswamiyavaru -
<b>Cases listed below are adjourned due to Covid 19</b>				
35	M.V.C. 616/2019 (EVIDENCE)	<b>06-01-2021</b>	Meghashree.K.P <b>Vs</b> The Divisional Manager, K.S.R.T.C	Siddappa K Basavaraju K N
36	M.V.C. 713/2019 (EVIDENCE)	<b>06-01-2021</b>	Kavitha <b>Vs</b> M/s Conquer cooling solution privet Ltd.,	Govindaraju.R
37	EX 318/2019 (STEPS)	<b>06-01-2021</b>	M/S Indus Ind Bank Ltd., <b>Vs</b> Veerandra.G.N	Jagadeesh.M
38	EX 319/2019 (STEPS)	<b>06-01-2021</b>	M/S Indus Ind Bank Ltd., <b>Vs</b> E.Kumara Swamy	Jagadeesh.M
39	EX 321/2019 (STEPS)	<b>06-01-2021</b>	M/S Indus Ind Bank Ltd., <b>Vs</b> P.R.Mahendra Kumar	Jagadeesh.M
40	M.V.C. 976/2019 (EVIDENCE)	<b>06-01-2021</b>	Basavanagowdru <b>Vs</b> Syed Javeed	Raghavendra.B G S Yogish
41	EX 354/2019 (STEPS)	<b>06-01-2021</b>	M/S Shriram City Union Finance Co.Ltd <b>Vs</b> Eranna	Gowrishankar Beerasandra Gangadharaiah
42	M.V.C. 1066/2019 (EVIDENCE)	<b>06-01-2021</b>	Aashal R Anil <b>Vs</b> Syed Musthar	Mahesh.T.P Doreswamy B S
43	M.V.C. 1218/2019 (EVIDENCE)	<b>06-01-2021</b>	Hariprashanth Arunkumar <b>Vs</b> Anjinappa	Doreswamy B S
44	EX 440/2019 (STEPS)	<b>06-01-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Dayananda	Niranjana Murthy.E
45	EX 454/2019 (STEPS)	<b>06-01-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Mubarak	Niranjanamurthy

**Prl. District and Sessions Judge**

**Sri. Sudhindranath S**

**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)**

**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
46	M.V.C. 1330/2019 (EVIDENCE)	<b>06-01-2021</b>	Mahaveer Jain <b>Vs</b> The Manager The United India Insurance Co.	M.N Jyothi B
47	M.V.C. 1347/2019 (EVIDENCE)	<b>06-01-2021</b>	Thimmanna @ Thimmaiah <b>Vs</b> Raveesh.M	Sujith Kumar.G.P Jagadeesh
48	M.V.C. 1393/2019 (EVIDENCE)	<b>06-01-2021</b>	Thabasum <b>Vs</b> B.Z.Shakeel Ahed Khan	Ansar Pasha M Nagaraj G
49	M.V.C. 1394/2019 (EVIDENCE)	<b>06-01-2021</b>	Dariya Kanwar <b>Vs</b> B.Z.Shakeel Ahmed Khan	Ansar Pasha M Nagaraj G
50	M.V.C. 1561/2019 (STEPS)	<b>06-01-2021</b>	Parameshwaraiah @ Paramesh <b>Vs</b> K.M.Trans Logistic Pvt. Ltd.,	Chandrashekar M.S
51	M.V.C. 126/2020 (written statement of R2)	<b>06-01-2021</b>	Rathnamma <b>Vs</b> Prabhakar.J	Hanumantharaju C N G N Narasimhamurthy
52	M.V.C. 249/2020 (written statement of R2)	<b>06-01-2021</b>	Shahina <b>Vs</b> The Depot Manager	Anjalidevi R Shankaraiah K S
53	M.V.C. 393/2020 (written statement of R2)	<b>06-01-2021</b>	S.Jayanna <b>Vs</b> Khasim Khan	Gurunanjegowda H M
54	M.V.C. 624/2020 (written statement of R2)	<b>06-01-2021</b>	Mahesha C. <b>Vs</b> HDFC-ERGO General Insurance Co.Ltd	S.Ranganatha
55	M.V.C. 698/2020 (written statement of R2)	<b>06-01-2021</b>	Fairoz Ahamad <b>Vs</b> Srivathsa H.S.	Basavaraju K N
56	Civil Misc. 291/2020 (FOR OBJECTION)	<b>06-01-2021</b>	Eranna <b>Vs</b> Executive Engineer(Ele)	P.R.Jayarangaiah
57	Civil Misc. 292/2020 (FOR OBJECTION)	<b>06-01-2021</b>	Narasimhamurthy <b>Vs</b> The Executive Engineer (Ele)	P.R.Jayarangaiah
58	Civil Misc. 293/2020 (FOR OBJECTION)	<b>06-01-2021</b>	Masthamma <b>Vs</b> The Executive Engineer (Ele)	P.R.Jayarangaiah

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 16-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	SPL.C 210/2011 (EVIDENCE)		Karnataka Lokayuktha police, Tumkur <b>Vs</b> Heamanth kumar	
2	SPL.C 152/2013 (EVIDENCE)		karnata lokayuktha police, Tumkur <b>Vs</b> T.N.Bettaswamaiah	public prosecuter
3	SPL.C 107/2014 (EVIDENCE)		State by Lokayukta Police <b>Vs</b> K.L.Nagaraju	Kiran S Javall Public Prosecutor
4	SPL.C 226/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> M G Rangaraju	Shankar Hegde Public Prosecutor
5	SPL.C 401/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> R Umeshappa	R Sathish Public Prosecutor
6	SPL.C 489/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> N Umesh	T S Krishnashastry Public Prosecutor K N Basavaraju

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